

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1321/(MAH)/2017

CORAM:

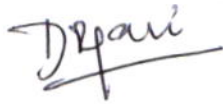
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES: Shrikant Poddar
V/s.
Skil Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
50	DRASIR JANI	Adv for Plaintiff	

COMMON ORDER

C.P. No.1320/I&BC/NCLT/MB/MAH/2017

C.P. No.1321/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. By the Order of the Bench adjourned to **09.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

13.12.2017
Aah

Sd/-

M.K. SHRAWAT
Member (Judicial)